

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1585
TO BE ANSWERED ON THE 28TH JULY, 2026

PROJECTS SANCTIONED UNDER AIF

1585. SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
SHRI ANUP SANJAY DHOTRE:
SMT. SUPRIYA SULE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of projects sanctioned under the Agriculture Infrastructure Fund (AIF) for agripreneurs during the last five years, State/category-wise including Maharashtra and district wise details of Maharashtra;
- (b) the amount of loans sanctioned and interest subvention provided for creation of post harvest management infrastructure and community farming assets in the State;
- (c) the number of Farmer Producer Organizations (FPOs), cooperatives, startups and individual agripreneurs from Maharashtra that have benefited under the scheme;
- (d) whether proposals relating to warehouses, cold storage facilities, grading and packaging units and primary processing centres have been approved in drought-prone and tribal districts of Maharashtra and if so, the details thereof the employment generated through such projects particularly in Akola district;
- (e) the steps taken to promote value addition, reduce post-harvest losses and enhance farmers' income in Maharashtra under the Agriculture Infrastructure Fund; and,
- (f) whether the Government has undertaken any assessment regarding the impact of the Fund on reducing post-harvest losses and improving farmers' access to markets?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Under the Agriculture Infrastructure Fund (AIF), as on 15.07.2026, a total of 2,08,828 projects have been sanctioned across the country to various categories of beneficiaries for creation of post-harvest management infrastructure and viable farming assets. Of these, 71,208 projects have been sanctioned to Agri-entrepreneurs. The State-wise details of projects sanctioned to Agri-entrepreneurs during the last five years and district-wise details for Maharashtra, are placed at Annexure-I and Annexure-II, respectively.

(b): Under AIF Scheme, in the State of Maharashtra, 17,646 projects with loan amount of ₹10,603.78 crore have been sanctioned for the creation of post-harvest management infrastructure and viable farming assets. The applicable interest subvention at the rate of 3% is claimed through the concerned lending institution from the Department depending upon the loan amount.

(c): As on 15.07.2026, 681 Farmer Producer Organizations (FPOs), 200 Cooperatives, 541 start-ups and 6,922 individual agripreneurs from Maharashtra have benefited under the AIF scheme.

(d): 9,212 projects relating to warehouses, cold storage facilities, sorting , grading and packaging units, primary processing centres have been sanctioned under AIF across Maharashtra, including Akola as on 15.07.2026, as detailed below.

Infrastructure Category	Projects Sanctioned in Maharashtra	Projects Sanctioned in Akola District
Warehouses	2184	61
Cold Stores and Cold Chain Projects	319	5
Sorting, grading & Packaging units	451	30
Primary Processing Centres	6258	70
Total	9,212	166

A Comprehensive Impact Assessment study of Agriculture Infrastructure Fund was conducted by the Indian Institute of Management (IIM), Ahmedabad in 2025. As per the study each AIF unit on average supports a minimum of 12 -13 direct jobs during peak season, 6 during lean months and 19 indirect jobs through backward and forward linkage such as logistics, marketing, repairs, packaging and ancillary input services.

(e): Under AIF scheme, to promote value addition, reduce post-harvest losses and enhance farmers' income, the Government has expanded the scope of eligible infrastructure projects by including integrated primary and secondary processing projects, viable farming assets such as poly houses, mushroom cultivation, hydroponics etc ; enabling convergence with PM KUSUM component-A and extending credit guarantee support to FPOs covered under NABSanrakshan . Further, the credit guarantee coverage period for warehouse/godown projects of PACS has been extended from 2+5 years to 2+8 years. In addition, awareness, outreach activities & capacity building activities are undertaken under the scheme.

(f): As per the Impact Assessment study of the AIF conducted by IIM Ahmedabad AIF interventions have resulted in on an average reduction of 5–15% in post-harvest losses, driven by improved storage, processing and mechanization systems that enhance efficiency and reduce spoilage across commodities.

Annexure-I

State wise details of Projects sanctioned to Agripreneurs in the country under Agriculture Infrastructure Fund (AIF) as on 15.07.2026

State/UTs	No. of Sanctioned Projects	Loan Sanctioned (in Crore)	Project Cost (in Crore)
Andhra Pradesh	2595	2,414.63	9,371.76
Arunachal Pradesh	6	7.75	21.03
Assam	672	1,030.33	1,978.70
Bihar	1486	1,455.38	2,396.90
Chandigarh	3	7.76	15.12
Chhattisgarh	1880	2,309.79	4,390.67
Delhi	18	23.86	41.72
Goa	28	45.97	68.36
Gujarat	3336	5,493.49	9,523.05
Haryana	3000	3,276.33	6,215.93
Himachal Pradesh	222	171.00	315.92
Jammu And Kashmir	79	589.47	885.45
Jharkhand	496	541.72	871.47
Karnataka	2217	3,084.91	5,136.32
Kerala	4072	1,095.34	1,705.12
Ladakh	1	0.35	0.46
Madhya Pradesh	12328	8,218.07	13,078.07
Maharashtra	7255	6,581.24	11,571.03
Manipur	3	0.66	1.14
Meghalaya	4	8.80	22.38
Nagaland	6	11.64	15.90
Odisha	3954	2,162.98	3,682.05
Puducherry	6	8.18	13.41
Punjab	9864	4,410.04	7,904.96
Rajasthan	2820	3,571.31	6,283.69
Tamil Nadu	2662	2,195.36	3,596.62
Telangana	2415	3,728.07	6,740.03
The Dadra and Nagar Haveli & Daman and Diu	1	1.00	1.61
Tripura	6	8.92	15.06
Uttar Pradesh	7135	7,484.67	13,310.54
Uttarakhand	396	644.46	3,484.99
West Bengal	2242	1,949.59	3,479.55
Grand Total	71208	62,533.07	116,139.02

District wise details of Projects sanctioned to Agripreneurs in Maharashtra under Agriculture Infrastructure Fund (AIF) as on 15.07.2026

States	No. of Sanctioned Projects	Sanctioned Amount (in Crore)	Project Cost (in Crore)
Ahmednagar	641	235.21	401.89
Akola	232	323.46	593.31
Amravati	112	169.10	312.61
Beed	154	218.22	366.74
Bhandara	194	130.78	242.12
Buldhana	133	119.09	224.02
Chandrapur	142	148.92	497.96
Chhatrapati Sambhajinagar	270	208.32	350.11
Dharashiv	156	131.69	209.75
Dhule	105	121.78	195.60
Gadchiroli	61	45.22	94.87
Gondia	215	152.08	301.17
Hingoli	59	90.43	148.03
Jalgaon	153	208.22	354.10
Jalna	136	54.99	159.15
Kolhapur	1071	388.54	529.98
Latur	211	358.69	611.82
Mumbai	6	10.08	14.16
Mumbai Suburban	6	107.20	145.31
Nagpur	249	569.73	1,056.57
Nanded	97	125.96	197.47
Nandurbar	50	69.74	128.81
Nashik	360	506.05	941.94
Palghar	22	21.91	38.99
Parbhani	185	104.87	223.50
Pune	531	555.29	924.69
Raigad	29	64.81	99.95
Ratnagiri	118	27.12	43.67
Sangli	332	295.45	450.58
Satara	385	209.85	332.27
Sindhudurg	119	46.79	92.56
Solapur	398	356.94	565.09
Thane	51	86.19	153.58
Wardha	117	139.01	262.12
Washim	54	44.88	80.72
Yavatmal	101	134.66	225.81
Total	7,255	6,581.24	11,571.03
